

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3518
TO BE ANSWERED ON 16.03.2020**

EMPLOYEES' PENSION SCHEME (AMENDMENT) SCHEME, 2020

3518. DR. DNV SENTHILKUMAR S.:
SHRI KULDEEP RAI SHARMA:
DR. SUBHASH RAMRAO BHAMRE:
DR. AMOL RAMSING KOLHE:
SHRIMATI SUPRIYA SULE:
SHRI SHRINIWAS PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has amended and introduced the Employees' Pension (Amendment) Scheme (EPS), 2020, if so, the details thereof;**
- (b) the number of employees enrolled under EPS at present, State/UT-wise;**
- (c) the details of the amount distributed under EPS during each of the last three years and the current year, State/UT-wise; and**
- (d) whether the Government has received any representations/complaints from various labour groups against the defects in EPS, 1995 for its suitable amendments and if so, the details of corrective actions taken against the said problem?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): Representations have been received from individual Employees' Pension Scheme (EPS), 1995 pensioners as well as various pensioners associations raising issue of amendments in EPS, 1995 as well as demands, inter-alia, regarding enhancement of minimum monthly pension and restoration of commuted value of pension.

Contd..2/-

Considering the demands of EPS, 1995 pensioners, the Government had constituted a High Empowered Monitoring Committee for complete evaluation and review of EPS, 1995. Based on Committee's recommendation, the Government vide Notification G.S.R. No. 132(E) dated 20.02.2020 has notified decision to restore normal pension after completion of fifteen years from the date of such commutation, in respect of those members who availed the benefit of commutation of pension under the erstwhile paragraph 12A of this Scheme, on or before the 25th day of September, 2008.

The State/UT-wise details of number of employees enrolled under EPS, 1995 at present are at Annexure I.

The State/UT-wise details of the amount distributed under EPS, 1995 during each of the last three years including the current year are at Annexure II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3518 FOR 16.03.2020 BY DR. DNV SENTHILKUMAR S., SHRI KULDEEP RAI SHARMA, DR. SUBHASH RAMRAO BHAMRE, DR. AMOL RAMSING KOLHE, SHRIMATI SUPRIYA SULE AND SHRI SHRINIWAS PATIL REGARDING 'EMPLOYEES' PENSION SCHEME (AMENDMENT) SCHEME, 2020'.

State/UT-wise details of number of employees enrolled under EPS, 1995		
Sl. No.	State/UT	Number of EPS, 1995 Members
1	ANDAMAN AND NICOBAR ISLANDS	46099
2	ANDHRA PRADESH	4894239
3	ARUNACHAL PRADESH	34262
4	ASSAM	1002369
5	BIHAR	1810148
6	CHANDIGARH	2773032
7	CHHATTISGARH	2120580
8	DELHI	19340659
9	GOA	1555143
10	GUJARAT	18925544
11	HARYANA	18840638
12	HIMACHAL PRADESH	1779268
13	JHARKHAND	2438508
14	KARNATAKA	28574372
15	KERALA	3608629
16	MADHYA PRADESH	5579539
17	MAHARASHTRA	48542645
18	MANIPUR	40695
19	MEGHALAYA	120929
20	MIZORAM	10007
21	NAGALAND	24928
22	ODISHA	3533218
23	PUNJAB	4314283
24	RAJASTHAN	6251397
25	TAMIL NADU	28826389
26	TELANGANA	13444683
27	TRIPURA	106403
28	UTTAR PRADESH	11330944
29	UTTARAKHAND	3746454
30	WEST BENGAL	10469959

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State/UT-wise details of the amount (in Rs.) distributed under EPS, 1995				
Sl. No.	State/UT	2017-18	2018-19	2019-20
1	ANDAMAN AND NICOBAR ISLANDS	61497107	62773604	70272071
2	ANDHRA PRADESH	1820048399	1837166781	1765949928
3	ARUNACHAL PRADESH	10866361	14758448	14173636
4	ASSAM	773713407	932873353	880834211
5	BIHAR	1653339800	1857398598	1673833899
6	CHANDIGARH	1614396700	2221443125	1841556167
7	CHHATTISGARH	1902541161	2030108245	2028321738
8	DELHI	4444734231	5376402712	5065776244
9	GOA	752720855	778092415	671802182
10	GUJARAT	3799861328	3866846976	3711775330
11	HARYANA	2946290168	2980933921	2643033792
12	HIMACHAL PRADESH	1213953849	1263977324	1177646186
13	JHARKHAND	1745556434	1820142321	1759222457
14	KARNATAKA	4351034413	3917371170	3446372700
15	KERALA	2934012504	3308418201	3250966339
16	MADHYA PRADESH	1552510160	1745126898	1536409360
17	MAHARASHTRA	7314959982	6119175248	4860107122
18	MANIPUR	28115037	40466950	36423753
19	MEGHALAYA	88095948	102186527	90112183
20	MIZORAM	6627577	7585301	7449618
21	NAGALAND	22956418	28794944	29193288
22	ODISHA	1996070775	2198978751	2296623899
23	PUNJAB	1135648802	1214518583	1234162850
24	RAJASTHAN	1951157372	2406231827	2087827011
25	TAMIL NADU	4810558218	4597522638	3885314268
26	TELANGANA	4327407810	4416820213	3745388028
27	TRIPURA	151352846	164311264	179142181
28	UTTAR PRADESH	1697131570	1878477447	1785924637
29	UTTARAKHAND	1287535813	1197591602	1179233249
30	WEST BENGAL	2902303074	2906927989	3074741443
